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Title : Regarding need to address problems of the Anglo – Indian community.

SHRI FRANCIS FANTHOME (NOMINATED): Sir, The 42nd Report of the National Commissioner Linguistic Minorities does not include any reference to the concerns and problems of the Anglo-India community – a linguistic minority community defined in the Constitution.

In the reports from the various states the following concerns of this community have not been addressed:

1. Certain states reply to representations only in the states official language which puts the minority community at considerable disadvantage.
2. The schools established and administered by the states do not provide for curriculum transaction in the language of the minorities.
3. There is no registration of language preference of linguistic minority pupils.
4. There is no notified machinery to examine and address the concerns of the Anglo-Indian community.

Consequently, the Anglo-Indian community is at considerable disadvantage in the states.

I request the Government to look into the matter.